

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 728 OF 2017 IN
APPEAL NO. 279 OF 2017

Dated: 9th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Municipal Corporation of Greater Mumbai	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Ms. Kritika Shukla a/w
Mr. R. Dubal
Mr. R.D. Patsute (Rep.)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Ms. Anchal Arora for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

Mr. Hasan Murtaza
Ms. Malavika Prasad for R.3

ORDER

List the application for further hearing on **10.04.2018.**

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member